

and

(e) the arrangements made by Government to supply that much quantity of gold?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) The price of Gold reached Rs. 3774/- per 10 gms. as on 24.11.1987. This was considered to be the highest price of Gold in 1987 in the country. However, there has been a sharp decline in the Gold price. The price of Gold in the Bombay Market as on 2.4.1988 was Rs. 3110/-.

(b) Yes, Sir.

(c) No, Sir.

(d) and (e). In view of (c) above do not arise.

[English]

Collusion between firms and bank officials

6973. SHRI V. SOBHANADREESWARA RAO:
SHRI B.B. RAMAIAH:

Will the Minister of FINANCE be pleased to state:

(a) whether some instances of collusion between firms and high officials of banks have come to the notice of the Reserve Bank of India;

(b) if so, the number of such instances which have come to the notice of Reserve Bank of India during last three years; and

(c) the action taken against the guilty persons?

THE MINISTER OF STATE IN THE

DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). RBI has intimated that during the period 1985 to 1987, in 11 cases of bank frauds, collusion was noticed between firms and bank officials, in connection with these cases, action, as indicated below, has been taken by the banks against the concerned officials:—

(i) Services terminated	1
(ii) Dismissed from bank's services	1
(iii) Awarded 'recorded' caution	1
(iv) Placed under suspension from bank's services	8

The CBI have also filed charge-sheet against the officer, whose services have been terminated by the bank.

[Translation]

Export to Iran by STC

6974. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporations had signed an agreement for exporting wheat to Iran; and

(b) the names of the commodities which India exports to Iran and whether export agreement has been breached?

THE MINISTER OF FINANCE AND MINISTRY OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Major exports from India to Iran have been Tea black leaf in bulk, Tea black leaf in bulk, Tea black dust in bulk, hessian

cloth, aluminium conductors, steel towers, Machinery and Transport equipment, Jeep and land rovers assembled, complete units not assembled, other cars, vehicles etc. In the case of exports of wheat, STC has not yet been able to complete the deliveries. With regard to other contractors, for exports of items like machine tools, jeeps etc. there has been a breach of contract from the Iranian side who have not established letters of credit for some contracts.

[English]

Increase in Command Area

6975. DR. G.S. RAJHANS: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total assured increase in Command Area under irrigation during the three years;

(b) whether the productivity trends has been registered which is not attributable to the increase in command area;

(c) if so, whether Government are aware that the gains of assured irrigation is commensurate with investments made; and

(d) if so, the steps contemplated to ensure it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) The total irrigation potential in the country has increased from 67.53 million ha. in 1984-85 to 71.94 million ha. in 1986-87 (anticipated).

(b) to (d). Irrigation is one of the inputs for increasing productivity and it is not possible to segregate the effect of increase in command area under irrigation on agricultural production. The Command Area Development Programme under operation is

aimed at increasing agricultural productivity.

Rehabilitation of sick industrial units

6976. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:

(a) the names of individual public sector banks which have reported to the Board of Industrial and Financial Reconstruction about the cases of sick industrial units where the programme of rehabilitation as approved by financial institutions and the Reserve Bank of India is being implemented;

(b) the number of cases where viability studies have been completed and the preparation of rehabilitation programme is in progress;

(c) the number of cases where revival efforts have failed and the units considered non-viable as per the guidelines issued on February 24, 1987 by Government; and

(d) the number of cases where such studies are yet to be undertaken?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) There is no requirement under the Sick Industrial Companies (Special Provisions) Act 1985 whereby banks have to report to BIFR about cases where rehabilitation programmes as approved by the Financial Institutions/Reserved Bank of India is being implemented. However, under the said Act commercial banks can also make a reference to the BIFR under Section 15(2) in respect of sick industrial companies. 226 such references have so far been received by the BIFR out of which 105 cases relating to 20 public sector banks have been registered.

(b) to (d). The information is being collected and will be laid on the Table of the